

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/184(KB)2018
IA(I.B.C)/1377(KB)2024,
IA(I.B.C)/1366(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

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| IN THE MATTER OF | SANGITA FISCAL SERVICES PRIVATE LIMITED VS DUNCANS INDUSTRIES LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance (via video conferencing/physically)

Mr. Manish Paliwal, Adv.] for the Applicant

Mr. B. Mukherjee, Adv.

Mr. B. Dey, Adv.

Ms. K. Mukherjee, Adv.

Ms. Sanjana Nandi, Adv.] For Resolution Professional

ORDER

1. Ld. Counsel for the Parties present.
2. Ld. Counsel appearing for the Respondent accepts notice. Let a reply affidavit be filed within a period of two weeks.
3. List this matter **on 06.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**